

**GOVERNMENT OF INDIA
MINISTRY OF COOPERATION**

**LOK SABHA
UNSTARRED QUESTION NO. 2847
TO BE ANSWERED ON 18TH MARCH, 2025**

NGO's/Societies Inspection

†2847. Shri Rahul Kaswan:

Will the Minister of Cooperation (**सहकारिता मंत्री**) be pleased to state:

- (a) whether a large number of companies/societies are registering their own NGOs/Societies to save taxes and revenue that goes to the Government treasury and are accumulating money directly and indirectly on a large scale through small donations and other means from each persons or area through NGOs;
- (b) if so, the details thereof with regard to NGOs/societies operating, State-wise including Rajasthan;
- (c) whether the Government has conducted inspection of the said NGOs/societies which are operating in a free & fair manner under various Acts; and
- (d) if so, the details thereof with regard to NGOs/societies operating, State-wise including Rajasthan during the last two years?

ANSWER

**THE MINISTER OF COOPERATION
सहकारिता मंत्री (SHRI AMIT SHAH)**

(a) to (d): No such information is maintained by the Ministry of Cooperation. Further, inputs were sought from the Ministry of Corporate Affairs, the Department of Revenue and the Department of Financial Services. As per the inputs received, no such information is available with them.
